Government of West Bengal

Memo No 72-CS/2020

Dated 07/04/2020

ORDER

In pursuance of Order No 40-3/2020-DM-(A) dated 24.03.2020 Ministry of Home Affairs, GoI along with subsequent amendments and orders thereof, it is further clarified that -

- i) Floriculture and Beetlevine activities including transport and sale is allowed.
- ii) Operations in Krishak Bazars for marketing of agriculture produce is allowed.

NORMS OF SOCIAL DISTANCING AND HEALTH HYGIENE PROTOCOL SHOULD BE STRICTLY FOLLOWED.

Chief Secretary